


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S N	Name & Emp. Code of the Official	From	To
1.	Vijay Shankar Bhatt EC: 10771/64647321	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Renu Bhatnagar, Ld. Principal Judge, Family Courts (HQ), South-West, Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Renu Bhatnagar, Ld. Principal District & Sessions Judge Distt: South-East Saket
2.	Manish Kumar EC: 28381100 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Renu Bhatnagar, Ld. Principal District & Sessions Judge Distt: South-East Saket
3.	Abdesh Kumar EC: 92222158 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Virender Kumar Bansal, Ld. Principal Judge, Family Courts, West, Tis Hazari Courts (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-East KKD
4.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Virender Kumar Bansal, Ld. Principal Judge, Family Courts, West, Tis Hazari Courts (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-East KKD
5.	Nihal Singh EC: 33717873/92137	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: North Rohini	Desg: Peon Role: Orderly Posting: Attached with Ms. Tyagita Singh, Ld. Joint Registrar (Judicial), Hon'ble High Court of Delhi, New Delhi (On diverted capacity)
6.	Roshni Veena Rodrigues EC: 29467446	Desg: Peon Role: Peon Posting: Hon'ble High Court of Delhi, New Delhi (On diverted capacity)	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: North Rohini

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.


 (NAROTTAM KAUSHAL)
 PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
 DELHI

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No...../ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 09 MAY 2023

Copy forwarded for information and necessary action to :-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
3. The Ld. Officers/Officer-In-Charges concerned.
4. The DDOs, Accounts Branches concerned, Delhi/New Delhi for further necessary action, as per rules.
5. The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officials concerned for immediate compliance.
9. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
10. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI
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